

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1008
ANSWERED ON TUESDAY, JULY 29, 2025/ SRAVANA 7, 1947 (SAKA)**

INTEGRATED TECHNOLOGY PLATFORM

QUESTION

1008. SHRI S NIRANJAN REDDY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the proposed Integrated Technology Platform under the IBC will have a module to enable creditors to track claims status online;**
- (b) whether any provisions are included for storing digital records of resolved insolvency cases on this platform; and**
- (c) the total estimated budget allocation approved for establishing the platform?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[HARSH MALHOTRA]

(a) & (b): Yes.

(c): For FY 2025-26, a budget of approximately ₹ 30 crore has been allocated for the iPIE project.
